129 Written Answers

of the State Government. As such the expenditure on anti-erosion works has been met by the State Government of West Bengal.

Financial difficulties of Calcutta University

342. SHRI DWIJENDRALAL.. SEN GUPTA : Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state :

(a) what is the criteria for declaring a University, a National University;

(bf whal are the extra financial benefits a 'National University' gets as compared to oiher Universities;

(c) what are the reasons for this discrimination;

(d) whether Government are aware that Calcutta University is facing a grave financial difficulties; and

(e) if so, what steps Government have taken to assist the University in this crisis?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (PROF. S. NURUL HASAN: (a) to (c) There is no concept of a 'National Univerr sity' in the Constitution of India. However, under entry 63 of List I of the Seventh Schedule, Parliament may by law declare an institution to be an institution of national importance. When an institution is so declared; Parliament has the exclusive power to make laws in respect thereof,

(d) and (e) Calcutta University, being State University, receives maintenance grants from the Government of West Bengal. It is, therefore, the responsibility of the State Government to take care of the financial difficulties of the University. For its development programmes, the University receives grants from the University Grants Commission, on the basis of an approved, pattern of assistance. 74 RSS/74—5

Suppiy of substandard and adulterated blood to Government Hospitals bj' Commercial Organisa/tions

343. SHRI LOKANATH MISRA : SHRI JAGB1R SINGH :

Will the Minister of HEALTH AND FAMILY PLANNING be pleased to re-. fer to answer to Unstarred Question 140 given in the Rajya Sabha on 24th July, 1974 and to state :

(a) whether it is a fact that the blood supplied to Government Hospitals in Delhi by the commercial organisations is much below the required standard and is often found adulterated; and

(b) if sq, the number of persons arrested in this respect, the steps Government have taken to stop the commercial organisations supplying such blood ?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY PLANNING (SHRI A. K. M. 1SHAQUE): (a) No.

(b) Does not arise.

Shortage of cement for D.D.A.

Projects

344. SHRI LOKANATH MISRA : SHRI JAGBIR SINGH :

Will the Minister of WORKS AND HOUSING be pleased to state :

(a) whether it is a fact that a number of DDA projects are being delayed for want of adequate quantity of cement; and

(b) if so, the steps Government have taken to meet the requirements of cement of DDA and other agencies engaged in the construction activities ?

THE MINISTER OF STATE IN THE MINISTRY OF WORKS AND HOUSING (SHRI MOHAN DHARIA) : (a) Yes Sir.

(b) Delhi Development Authority and ofher agencies are advised to use lime and flyash of partial substitute for cement. Similarly, efforts are made to secure cement to the extent possible.